

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.422
IA/3153/ND/2022, IA/2293/ND/2022, IA/489/ND/2021 IN
IB/1388/ND/2018

IN THE MATTER OF:

M/s Rakesh Kumar Pardeep Kumar	...	Applicant
Versus		
M/s Dash Export Pvt Ltd	...	Respondent

Under Section 9 (IBC)

Order delivered on 12.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the SBI : Mr. Apoorv Sarvaria, Ms. Simran Chaddha, Advs.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **09.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)